

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 256 of 2011 in DFR No. 15 of 2011

Dated: 15th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Himalayan Crest Power Private Limited Appellant (s)

Versus

H.P. Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Sampada Narang

Counsel for the Respondent(s) : None

ORDER

Issue notice to the respondents returnable on **8th December, 2011.** Dasti service is permitted.

Post the matter on **8th December, 2011.**

**(Rakesh Nath)
Technical Member**

**(P.S.Datta)
Judicial Member**

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